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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

C.P. 21/94.
in
O.A. 734/94.

Dt. of Decision : 10.6.94.

Mr. T. Venkatachalapathi

.. Petitioner/
Applicant

Vs

1. ^{Mr.} D. Ponits
The General Manager,
SC Rly, Rail Nilayam,
Secunderabad-500 371.
2. R. K. Palman
The Chief Personnel officer,
SC Rly, Rail Nilayam,
Secunderabad-500 371.
3. Dayashankar
The Dy. Chief Mechanical Engineer,
Carriage Repair Shops,
SC Rly, Tirupathi.

.. Respondents/
Respondents.

Counsel for the Petitioner/
Applicant.

: Mr. G. Bikshapathy

Counsel for the Respondents/
Respondents.

: Mr. D. Gopala Rao, Addl. CGSC.

CORAM:

THE HON'BLE SHRI A.B. GORTHY : MEMBER (ADMN.)

THE HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

Copy to:-

1. Mr. D. Ponits,
The General Manager, South Central Railway,
Railnilayam, Secunderabad.
2. Mr. R. K. Palman,
The Chief Personnel Officer, South Central Railway,
Railnilayam, Secunderabad - 500 371.
3. Mr. Dayashanker,
The Deputy Chief Mechanical Engineer,
Carriage Repair Shops, South Central Railway,
Tirupathi.
4. One copy to Mr. G. Bikshapathi, Advocate, CAT, Hyderabad.
5. One copy to Mr. D. Gopal Rao, Addl. CGSC, CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One spare copy.

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3rd. Recd.
22/6/64.

CP. 21/94 in
OA. 734/94

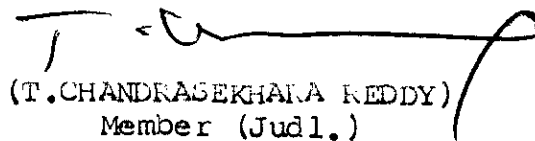
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Order of the Division Bench delivered by
Hon'ble Shri A.B.Gorthi, Member (Admn.).

In our order dated 15.6.93 in OA.734/91
a direction was given to the respondents to consider
the applicant for appointment in a Group 'D' post.

2. On behalf of the respondents it is now
stated that the case of the applicant was duly considered
and a decision has been taken to appoint him in a
Group 'D' post. The decision is contained in South
Central Railway letter No. TR/P.563/DP/Vol. III/T.V.
dated 2.6.94. A copy of the letter is taken on record.
From the above it is evident that our judgement in
OA.734/91 has been sufficiently complied with by the
respondents. Accordingly the Contempt Petition is
dismissed. The parties shall bear their own costs.


(T. CHANDRASEKHARA REDDY)
Member (Judl.)


(A.B. GORTHI)
Member (Admn.)

Dated: 10th June, 1994

(Dictated in Open Court)

sd


DEPUTY REGISTRAR(J)

contd... 3/-

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2